

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.17960/2004

(From the judgement and order dated 20/08/2004 in CMCP 1616/04
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

LAKHAN SINGH & ANR.

Petitioner (s)

VERSUS

JAWHAR LAL & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 31/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner (s)

Mr. R.D. Upadhyay, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on the allotted date.

Status quo in regard to thepossession as on today

shall be maintained till then.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER